

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-213(PB)/2018

IN THE MATTER OF:

Cadillac Info-Tech Pvt. Ltd.

... **APPLICANT / PETITIONER**

Vs

Navjeen Associates Pvt. Ltd.

... **RESPONDENT**

SECTION:

Under Section 7

Order delivered on 07.09.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Pulkit Deora & Ms. Nandini Sinha,
Advocates

For the Respondent(s):-

ORDER

Arguments heard. Order reserved.

Sdl-

(M. M. KUMAR)
PRESIDENT

Sdl-

(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

07.09.2018
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